

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:1275  
ANSWERED ON:04.03.2010  
UNBOOKED LUGGAGES  
Patil Shri A.T. Nana

**Will the Minister of RAILWAYS be pleased to state:**

- (a): whether Railways are losing its revenue in crores because of unbooked luggage;
- (b): if so, the reasons therefor and the details of such cases which came to the notice of Railways, zone-wise;
- (c): whether the Railways are formulating any action plan to check this malpractice;
- (d): if so, the details thereof; and
- (e): if not, the reasons therefor?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a) & (b): Cases of unbooked luggage do come to light during checks, the details of which, zone-wise during the period April, 2009 to January, 2010 are as under:

Railway      Number of cases of unbooked  
   luggage detected (in lakhs)

Central      3.14

Eastern      7.84

East Central   2.35

East Coast    1.99

Northern      11.27

North Central   0.45

North Eastern   0.62

Northeast Frontier 0.49

North Western   0.73

Southern      2.37

South Central 14.62

South Eastern 6.10

South East Central 3.96

South Western 2.39

Western 4.08

West Central 0.66

Total 63.06

(c) to (e): Regular as well as special checks are conducted by the checking squad involving Railway Officers, Railway Protection Force/Government Railway Police, in association with Railway Magistrates. Passengers detected carrying luggage unbooked or unauthorisedly in trains are charged as per provisions of law. As a result of the intensive checks conducted against carrying of unbooked luggage cases, in the current year 2009-10 (upto January, 2010), a sum of Rs.45.20 crores has been recovered as railway dues.